

**GOVERNMENT OF INDIA  
MINES  
LOK SABHA**

UNSTARRED QUESTION NO:3968  
ANSWERED ON:15.12.2009  
AUCTION OF MINERAL CONCESSIONS  
Ray Shri Rudramadhab

**Will the Minister of MINES be pleased to state:**

- (a) whether the Government proposes to grant mineral concessions through auction as recommended by the Hoda Committee;
- (b) if so, the details thereof and the time by which such proposal is likely to be implemented;
- (c) if not, the reasons therefor; and
- (d) the remedial measures taken/being taken by the Government to check massive corruption in the mining sector?

**Answer**

THE MINISTER OF MINES AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B.K. HANDIQUE)

(a) to (c) The Government has enunciated National Mineral Policy 2008 which seeks to streamline, simplify and increase transparency in the procedures for grant of mineral concessions, In terms of the National Mineral Policy 2008, the Government has initiated a process for legislative changes in the Mining Law.

(d) : The Government has circulated a guideline to all the State Governments on 24-06-2009 for grant of mineral concessions. Copy available on website of the Ministry <http://www.niines.gov.in>. The Government has also circulated Model State Mineral Policy to all States for revising or formulating the State Mineral Policy in terms of the National Mineral Policy, 2008 for scientific and systematic management of mineral resources.